

availed themselves of the passenger travel concessions given during the Dusshera and Dewali holidays this year?

The Deputy Minister of Railways (Shri Shahnawaz Khan): The information is being collected and will be laid on the Table of the House.

Dining Car Service on G.T. Express

463. Shri B. S. Murthy: Will the Minister of Railways be pleased to state:

(a) whether the dining car service has been discontinued on G.T. Express beyond Kazipet on Bezwada and Madras sections since the 1st November, 1957; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) The dining car between Madras and Kazipet has been replaced with an additional passenger coach to provide a through service between Hyderabad and Madras by connecting trains 47 Down—Hyderabad—Puri Express/6 Up G.T. Express—from Hyderabad to Madras and 15 Down—G.T. Express/48 UP—Puri-Hyderabad Express from Madras to Hyderabad, in order to meet the requirements of passengers of Andhra Pradesh.

Import of Foodgrains

**464. Shri B. S. Murthy:
Sardar Iqbal Singh:**

Will the Minister of Food and Agriculture be pleased to lay a statement showing:

(a) the quantity of food-grains imported from abroad during the months of July, August, September and October, 1957;

(b) the prices paid for the same; and

(c) the quantity further to be imported during the year?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b).

(Quantity in 000' tons)

(Cost and Freight value
in lakhs of rupees)

Month	Quantity	C&F Value
July, '57	338	1523
August, '57	368	1601
September, '57	427	1853
October, '57	298	1249

(c) Approximately 460 thousand tons of foodgrains are expected to be received during November and December, 1957.

Extension of Services

465. Shri Daljit Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the extension in services is being given to certain persons in Post and Telegraph Offices;

(b) if so, the number of such persons; and

(c) the reasons therefor?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (c). Extensions of service beyond the age of compulsory retirement are granted in very few cases when considered essential in the public interest. However, ministerial Government servants who entered service before 1st April, 1938, are being liberally retained in service after the age of 55 years and upto the age of 60 years provided they continue to be physically fit and mentally alert as provided under the rules.

(b) The information required cannot be furnished as the period for which it is required has not been stated.